

Date	Office Report	Orders
		<p>8.2.91.</p> <p>Present : Shri S.S.Tiwari, counsel for the applicant.</p> <p>Shri P.H.Ramchandani, counsel for the respondents.</p> <p>The learned counsel of the applicants states that he has received the instructions from his client to withdraw the application. Accordingly, the application is dismissed as withdrawn. In view of this, the interim order already passed will also ceased to be in operation.</p> <p><i>D.K.Chakravorty</i> <i>P.K.Kaftha</i> (D.K.Chakravorty) (P.K.Kaftha) Member(A) Vice Chairman</p>